

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

TCP(IB)-377(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.06.2018

NAME OF THE PARTIES:

Gammon India Ltd.

v/s.

Neelkanth Mansions and Infrastructure Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

The Counsel for the Petitioner as well as the Corporate Debtor are present.

At request of the Petitioner's Counsel, list this matter on 18.07.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)